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THE DEPUTY CHAIRMAN; I said, please, it will not go on record. Until and unless you substantiate any allegation, it will not go on record ...(Interruptions,)... Prof. Thakur.

SHRI SURESH KALMADI (Maharashtra): Madam ... (Interruptions) ...

THE DEPUTY CHAIRMAN; You are not Prof. Chandresh P. Thakur. H_e is behind you... (Interruptions).. No, I have got Special Mentions and the Women's Bill listed. We have very heavy business ... (Interrup. Hon)...

SHRI SANTOSH BAGRODIA (Rajasthan): You have promised

THE DEPUTY CHAIRMAN: No, I never promised anybody. I don't make promises, no... (Interruptions)

SHRI SURESH KALMADI: Madam, I generally don't insist; I am a good jaan. •

THE DEPUTY CHAIRMAN: I have listed business to go by. You have to give me the title of what you want to speak about.

SHRI SURESH KALMADI: It is the Government's bungling on the coverage of the Asian Games which are going to take place in Beijing. The Doordarshan has not been given, the job at all. They have not paid the amount. ... (Interruptions)...

THE DEPUTY CHAIRMAN: You write to the Minister. Please sit down ___ (Interruptions)... Prof.
Thakur __ (Interruptions)... Please sit down. I said, please take your seat. Please write to the Minister and get an answer or, you ask for a Special Mention and I will permit

you (Interruptions) ...I will permit you a Special Mention. Please sit down now. Let me allow the ones who have taken the pains to give notice of Special Mentions. Otherwise, why do we have this rule? Please sit down.

(Interruptions)... I know what Prof. Thakur is going to say (Interrup. tions). No, no, Mr. Sarang. No; not even half a minute. It won't go

Mentions

When I want to be polite you don't want to

सारंग साहब, आप बैठ आह्ये...
... (अथवधान)...बोलिये ठाकूर
साहब... (व्यवधान)... होशल ...
स्पेशल मेंभन में आपका नाम है। इतके
बाद आपको बुलाऊंगी।

श्री सन्तोष बागड़ोदियाः मैं इस पर बोल्ंगा।

उपसभापति : प्राप श्रभी तो न बोलें। कंडीशन चेयर पर नहीं लगाई जाती है। कृपया घाप बैठ जाहये। listen. When I raise, my: voice, you only listen that. I will . not allow you. ...(Interruptions)... I did't allow other persons, I won't allow you. Please take your seat. Have some order in the House, Yes, Prof. Thakur.

SPECIAL MENTIONS

Recent Developments in Eastern Europe

PROF. CHANDRESH P. THAKUR (Bihar): Madam, Europe is undergoing; unprecedented changes and particularly, in eastern Europe the rate of change has been very rapid. Until recently we were mentally prepared that the European Economic Community will get consolidated economically by 1992 and following that there will be political consolidation of western Europe. Much before the process of political unification of western Europe could gather momentum, events in eastern Europe have overtaken it.

I was recently on a European trip and I had an opportunity for the first time to make contact with people who are observing developments and are 23?

concerned about them. There are three major developments taking place. One is on the soil of the USSR. The other is the unification of the two Germanys. The third is Yugoslaia which is currently the leader of the Nonaligned Movement. Independently the developments in these three countries are themselves potentially momentous, together what is happening in these three countries and the rest of the East European countries is going to change the face of Europe and world politics. Madam, there are three major forces. One is the force of democracy. The democratic processes are emerging and moving ahead with great speed.

SHRI S. JAIPAL REDDY (Andhra Pradesh); I would like to be enlightened under what rule the special lecture is being delivered.

PROF. CHANDRESH P. THAKUR: It is under special mention.

THE DEPUTY CHAIRMAN: It is a special mention.

SHR1 S. JAIPAL REDDY: Under special mention can you deliver a special lecture?

PROF. CHANDRESH P. THAKUR: Why not?

THE DEPUTY CHAIRMAN: He will abide by time. He is one of those people who make others abide by time.

PROF. CHANDRESH P. THAKUR: The learned parliamentarian is new to Rajya Sabha. He is used to following rules which are different. So, I suppose he needs to be updated on" the rules here. There are no limits, no four corners within which special mentions are to be made.

SHRI N. K. F. SALVE (Maharashtra); Only the sky is the limit.

PROF. CHANDRESH P. THAKUR: Madam, there are three developments taking place. One is, the forces of decmocracy are being consolidated.

Second, in the economy arena, market forces are trying to assert. Third, in each country and region regional and sub-regional forces are raising their heads which are creating, at the social level, lotg of problems. As a result of that, Madam, we visualise that there will be realignment of forces. In the first major realignment western and eastern European relations are going to be of a different nature. Second, in central Europe, as a result of unified Germany, a new force will emerge. What is happening so far is going to be irrelevant. Unified Germany is going to forge ahead in its own right because it is a powerful economic country and on the basis of that it can have an extended agenda which will go into the political and military arena also.

Given these poltical, economic and security changes in Europe, there are implications for us so far as 'our own foreign policy and internatioal re-lat'ons are concerned. We are interested in the pattern of flow of free private capital. We are interested in the pattern of flow of international, aid. We are also interested in what is called the military realignment that will take place in the new Europe that is going to emerge. We have - our . foreign policy, and within that foreign policy there was a concurrent component in relation to eastern Eur rope both at the multilateral level as well as at the bilateral level.

THE DEPUTY CHAIRMAN: Please be brief. It is a provision where you have to be brief because this is not a debate and because if we keep discussing what is happening in East Europe, we will need a whole day's discussion.

PROF. CHANDRESH P. THAKUR: Madam, I will be 'briefer than many, imest of my colleagues. Madam, I am trying to suggest that under conditions of these momentous changes India's foreign policy requires to be looked into de novo. The forces of change

[Prof. Chandresh P, Thakur]

will force change here. We would have liked that there would be a strategic thinking, and, as a result, a. resilience in the foreign policy will be evident. But under the conditions of the weak Central Government and a confused foreign policy, we are not able today to raise our voice. We are not in the international arena anywhere today. One of the saddest experiences of a visiting Indian in Europe today is that nobody cares for him, who he is, from which country he is coming. There was a time when we were everywhere. We raised even led the voice of the world on the international scene. When these changes are taking place which have serious implications for our future, our political relationship, our economic relationship and defence relationship, the Indian thinking should have been updated. And the updated thinking should have been projected in visible ways. So far this Government has practically done nothing. Through this special mention, Madam, I am suggesting that the Government should come out with a policy and take steps to review its decisions and strengthen our relationship under the new conditions that are emerging and take the House into confidence as early as possible...

Need to provide compensation to Ladakhi families migrating from rural areas

SHRI SHABBIR AHMAD SALARIA (Jammu and Kashmir): Madam, through you, I wish to invite the attention of the Government to the sad plight of a large number of Muslim end Christian families who have been driven out of their homes and hearths by the Ladakhi Buddhist Organisation in Jammu and Kashmir. Their houses have been blasted in bomb-blasts, and they are being held as migrants in the town of Leh since 1988-89. The Government has not paid them any compensation for the loss of their properties, cattle heads, kith and kin in the bomb-blasts.

Although the Government is paying-cash doles to other migrant families from the valley of Kashmir at the rate of Rs. 1,000 per month, the Muslim and Chiristian migrants from the rural areas of Ladakh have not been paid any such cash doles and are being discriminated against. The same should be paid to them as is being paid to other migrants.

Moreover, a communal organisation of Ladakh has imposed social boycott against the non-Buddhists in the district of Leh Ladakh. They are not allowed to do any business. Their transport is not allowed to ply, and their families are not allowed to work. If any person has any transaction with them, he is punished, and he is physically manhandled. The cases are pending against such persons who committed arson, murders and dacoi-ties, but the notice has not challenged them so far although there is sufficient evidence against them. This is being done to appease the criminals responsible for disrupting peace and communal harmony in Ladakh.

The Government of Jammu and Kashmir has repeatedly recommended that Argons of Ladakh be conferred the status of Scheduled Tribe, but the Central Government has not taken any action so far.

In the volatile situation prevalent in the State of Jammu and Kashmir, the Govrnment should take immediate steps to bring to an end the social boycott of the non-Buddh'sts of Ladakh to nrovide cssh doles at par with other migrants to the migrants or rural areas of Ladakh, to pay them full compensation for the properties looteri and blasted in the riots and to challar the accused for having committed arson, loot, plunder and murders in Lsdakh so that all the communities in the region can live in peace atid har-monv and their future is not rendered bleak and moreover the conditions there imorove and that area also does not get infested by illegal activities.